## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P I

C.P NO. 27(ND)/2016 CA NO.

**CORAM:** 

PRESENT: SH. R.VARDARAJAN

Hon'ble Member (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016

NAME OF THE COMPANY:

Avenue Homes Pvt. Ltd.

Vs.

M/s. Brys Hotels Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME

(P.K. Sud)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

## Order

The petitioner is present. He seeks one final opportunity to comply with the order dated 05.08.2016 for effecting publication of notice as directed.

2. Time for complying with the order dated 05.08.2016 is extended finally by two weeks.

The matter is posted on 17.10.2016.

(R. VARADHARAJAN)

MACAMAH CANAN. A) (TV

MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

9.9.2016